## NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/149/2016

NAME OF THE PETITIONER(S)

: Mrs. C. Ponmalar

NAME OF THE RESPONDENT(S)

: M/s Leather Export House India Private Limited & 2

others

**UNDER SECTION** 

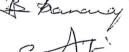
: 111, 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM



(1) B. Dhanaray

(3) Sumit Aganwal

For Kara Co

## **ORDER**

Counsels for both the parties are present. Counsel for Respondent submitted that the mediation process is in progress, which is likely to be culminated within two weeks and prayed for time. At request, time is enlarged. Put up on 09.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk